

girders there was none outside to warn those who walked by; and

(d) whether any enquiry has been held and if so, the findings thereof?

The Deputy Minister in the Ministry of Railways (Shri Shahnawaz Khan): (a) An Assistant Block Inspector was killed at Delhi Kishanganj and not at Delhi Sarai Rohilla, having been hit by an iron billet on 12-2-64. The employee belongs to the Signal and Tele-communication Department and he had nothing to do with inspection of track. Whether he was on duty or not at the time of the accident is under investigation.

(b) No. The wagon was being unloaded from the siding normally used for unloading of inward consignments of iron and coal.

(c) According to rules, the consignee is solely responsible for unloading of such wagons and so the work of unloading was not being supervised by railway staff.

(d) An Assistant Officer's enquiry has been ordered.

12 hrs.

RE: ADJOURNMENT MOTIONS
AND CALLING ATTENTION
NOTICES

Mr. Speaker: I have received notice of an adjournment motion by Shri S. M. Banerjee and Shri Daji about happenings on the western sector of our country, which is similar to the one that we had about the eastern sector yesterday. Then there are motions by Shri Nath Pai, one from Shri Mathur and some others also on the same subject.

Yesterday, Shri Nath Pai gave that notice of the motion and we sent it on to the Defence Minister. The Defence Minister has agreed that there ought to be a discussion held as early as possible. We can have it in a day or two. The Defence Minister's statement would cover both the

eastern and western sectors, both places.

In view of this, I cannot allow an adjournment motion on a subject that is going to be discussed so soon. It would be anticipatory, and when that matter is being discussed in the House, no adjournment motion on the subject can be allowed.

So far as the calling attention notices are concerned, they also meet with the same fate as they are on the same subject. All those Members who have given that notice, their names would be there. We will have a discussion as early as possible. What would be the date convenient to the hon. Minister?

The Minister of Defence (Shri Y. B. Chavan): Any day convenient to the House.

Mr. Speaker: Any day?

Shri Y. B. Chavan: In a day or two.

Mr. Speaker: The Minister of Parliamentary Affairs is not present. Could the Deputy Chief Whip or any of the Whips say which date would be suitable?

Shri Muthyal Rao (Mahbubnagar): Any day that you choose would suit us.

Mr. Speaker: What is the desire of the House?

Shri S. M. Banerjee (Kanpur): 27th.

Mr. Speaker: All right. I am prepared.

Shri Hari Vishnu Kamath (Hoshangabad): Day after tomorrow?

Mr. Speaker: We will have that discussion on that day.

Shri Nath Pai (Rajapur): Would it be on the motion in the form in which it is tabled by me?

Mr. Speaker: No, that shall have to be amended. They have to be taken together. But his name would be put down there as the mover.

Shri Harish Chandra Mathur (Jalore): May I know whether it is on our motion that the discussion is taking place or on the Defence Minister's statement?

Mr. Speaker: If it is the desire that it should be on their initiative, I would have no objection.

Shri Harish Chandra Mathur: We have already tabled a motion.

Mr. Speaker: I have referred to that.

Shri Harish Chandra Mathur: So it is on our motion that the discussion is taking place.

Mr. Speaker: All right. It is on the initiative of the Members that this discussion is taking place.

Shri Harish Chandra Mathur: What would be the duration of the discussion?

Mr. Speaker: That will be fixed when we start.

Shri S. M. Banerjee: I had submitted yesterday also on the adjournment motion regarding .

Mr. Speaker: He need not mention that.

Shri S. M. Banerjee: No, I will not. The Deputy Speaker had said that the Minister would make a statement.

I would only make a request to you. Since we are going to have a food debate after a long time, after 10 or 12 days, I would request you to urge upon the Minister of Food and Agriculture to make a statement on the UP food situation . . .

Mr. Speaker: If he had only the patience to listen for a minute or two, I was just going to deal with that.

Shri S. M. Banerjee: I will have patience (*Interruptions*).

Mr. Speaker: I would be very happy if he has. . . (*Interruptions*).

The experience he had might be a very bitter one, but sometimes it may have unexpected results also.

I have to inform the House that during the last one week or so I have received a number of motions for adjournment and Calling Attention Notices about the scarcity of food-grains in various parts, and other matters connected therewith. So, I had consulted the Minister, and he has very readily agreed, rather himself offered, that a discussion might take place at an early date. So, I am getting that discussion also fixed very early.

Shri S. M. Banerjee: My request is only this. Let him make a statement and let us know what the position is.

Mr. Speaker: He has himself offered yesterday that he will make a statement, and then a discussion might take place on that.

The Minister of Food and Agriculture (Shri Swaran Singh): May I clarify the position? I have consulted my colleague, the Minister of Parliamentary Affairs, and if the House so desires we can have the Demands relating to the Ministry of Food and Agriculture as the first Demand for discussion, that means about the 8th or 10th March can be the date for that, but I do not want to stand in the way of a discussion if this is the general desire of the House. I will consult the Minister of Parliamentary Affairs, and there can be a separate debate on the food situation, and I am prepared to initiate the debate; I would like to be benefited by the comments that the hon. Members may have to make. So, some time next week I will consult the Minister or the Business Advisory Committee, and they can allot a date. I am prepared for that.

श्री ज० ब० सिंह (घोसी) : फूड मिचएजशन के बारे में मैं इतना ही कहना चाहता हूँ कि वह बहुत मीरियस है। वहाँ

पर दूकानें लूटी जा रही हैं। इसलिए हम चांते है कि फूड मिनिस्त्री जी डिमांड्स पर डिबेट से पहले आप दिन मकरं कर दें ताकि बद्रस हो जाए।

अध्यक्ष महोदय : मिनिस्टर साहब उस डिमंडेशन से पहले एक स्टेटमेंट टेबल पर रख देंगे ताकि मीम्बर साहबान उस सब को पढ़ लें और फिर उसके बाद उस पर डिमंडेशन हो।

Shri Swaran Singh: I am perfectly willing to do that, but on this issue of particular incidents relating to States, I will have to collect the information. It may take two or three days. I will place a statement here. If the House so desires, that could be the basis for discussion, or I am prepared to say that the House might take into consideration the food situation. I am entirely in the hands of the House.

श्री स० मो० बनर्जी : एक निवेदन सुन लीजिए।

अध्यक्ष महोदय : मेरा निवेदन पढ़ले सुन लीजिए।

Two alternatives have been put before the House. The Minister has expressed his willingness to collect the information from the States, that might take three days, and then make a statement, and discussion can follow on that. Or, he says he will make a general motion that the food situation in the country be taken into consideration. The Members from the various States can make their own comments, and by that time he will also collect the information from the States and give the reply.

Shri Hari Vishnu Kamath: On a point of clarification.

श्री स० मो० बनर्जी : उत्तर प्रदेश के फूड मिनिस्टर और वहा की मुख्य मन्त्री जी, दोनों ने ही, अग्नेष्वाली के सामने ह्रुद माना है और एम में कोई दोष नहीं है —

हम लोगों ने नहीं कहा— कि ऐसी परिस्थिति उत्पन्न हो गई है....

अध्यक्ष महोदय : उस पर हम विमर्श नो कर रहे हैं।

श्री स० मो० बनर्जी : हमारा एक कॉलिंग एटेंशन नोटिस है। मेहरबानी करके अगर एममें वहाँ एक स्टेटमेंट दे दें और हम लोगों को सवाल पूछने का मौका मिल जाय तो...

अध्यक्ष महोदय : मिनिस्टर साहब ने कहा है कि स्टेट्स से इनफार्मेशन कलेक्ट करने में तीन दिन लग जायेंगे। एक दिन और देने में आपको क्या.....

श्री स० मो० बनर्जी : सिचुएशन ऐसी है कि रोज़ दूकानें लूट रही हैं.....

अध्यक्ष महोदय : दो तीन दिन में कोई फर्क नहीं पड़ता है।

श्री स० मो० बनर्जी : उनसे पूछ लें ज़रा।

अध्यक्ष महोदय : उन्होंने बताया है कि तीन दिन लग जायेंगे। मैं स्टेट्स से इनफार्मेशन कलेक्ट कर लेता हूँ। इससे ज्यादा क्या हो सकता है।

Shri Hari Vishnu Kamath: It is gratifying that at your instance this discussion will take place early. The Minister has said that he would take three days to collect the information, that is to say, it might be in his hands perhaps by Friday. Friday being a holiday, Saturday will be the earliest to lay it on the Table of the House. You have ruled earlier, last week, that there will be no interference with the date already fixed for the commencement of the general discussion on the General Budget, i.e., 3rd March, next Tuesday, that we will definitely commence it on that day. So, I would request that the debate on the food situation may be fixed for Monday, the 2nd March.

Mr. Speaker: That I will look into and see.

डा० राम मनोहर लोहिया (फल्खाबाद):
अध्यक्ष महोदय, आप से दो बहसों की मांग की गई है एक तो अकाल पर और दूसरी बढ़ते दामों पर अनाज के। अगर यह दोनों बहसों अलग अलग की जायें तो ज्यादा अच्छा होगा।

अध्यक्ष महोदय : यह तो मुश्किल होगा।

डा० राम मनोहर लोहिया : अध्यक्ष महोदय, मेरी पूरी बात आप ने नहीं सुनी।

अध्यक्ष महोदय : मैंने सुन लिया। आप ने मांग की है कि दोनों बहसों अलग अलग हों। मैंने अर्ज किया है कि दोनों बहसों एक जगह हो सकती हैं अलग अलग होने की जरूरत नहीं, और मेम्बर साहबान जो उन के अपने अपने ख्यालात हैं दोनों पर जाहिर कर सकते हैं। जब हम वक्त मुकर्रर करेंगे तो उस का लिहाज रख लेंगे।

डा० राम मनोहर लोहिया : यह आप की इच्छा पर है, लेकिन बढ़ते दामों का सवाल तो अनाज मंत्री के जवाब से निकला है ...

अध्यक्ष महोदय : तो मैं मान तो रहा हूँ कि उस पर बहस हो।

डा० राम मनोहर लोहिया : दूसरी बहस सिर्फ़ आध घंटे के लिये भी बढ़ते दामों के ऊपर ही जायेगी तो इस से सुविधा हो जायेगी।

अध्यक्ष महोदय : मैं आध घंटे की बहस का वादा कैसे कर सकता हूँ। आप कोई अलाहदा नोटिस तो दें।

डा० राम मनोहर लोहिया : मैंने खत लिखा है।

अध्यक्ष महोदय : वह मैंने देख लिया है।

12.11 hrs.

CALLING ATTENTION TO MATTER OF URGENT PUBLIC IMPORTANCE

REPORTED CROSSING OVER TO EAST PAKISTAN OF HOSTILE NAGAS

Mr. Speaker: Calling attention notice by Mr. Nath Pai.

Shrimati Jyotsna Chanda (Cachar): Sir, in the Order Paper, it is printed:

“to call the attention of the Prime Minister to the reported crossing over to East Pakistan of 300 hostile Nagas near Maibong in Karimganj District.”

Karimganj is not a district, firstly. Secondly Maibong is in North Cachar Hills District.... (Interruptions).

Shri Nath Pai (Rajapur): Mr. Speaker, I think, I was called by you to call the attention.

Mr. Speaker: I could not follow what she says.... (Interruptions). Sometimes it goes beyond my control also. Mr. Nath Pai.

Shri Nath Pai: Sir, I call the attention of the Prime Minister to the following matter of urgent public importance and I request that he may make a statement thereon:

“The reported crossing over to East Pakistan of 300 hostile Nagas near Maibong.”

The Deputy Minister in the Ministry of External Affairs (Shri Dinesh Singh): About four months ago, two groups of hostile Nagas, one led by DUSOI and the other by HOITO SEMA, started moving southwards into Manipur. The group led by Dusoi succeeded in reaching Sinjol in the south-west of Manipur from where it crossed into Burma and finally reached Pakistan. A statement regarding this group was made by the Prime Minister in the Lok Sabha on the 17th December, 1963.

2. The movement of the second group under Hoito Sema, which started about the middle of October 1963, was foiled temporarily by the effec-